

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

E.P. NO. 04 OF 2018 IN
APPEAL NO. 343 OF 2016

Dated: 20th November, 2018

Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Balarch Renewable Energy Pvt Ltd. ... Petitioner (s)

Vs.

Haryana Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner (s) : Ms. Swapna Seshadri
Ms.Neha Garg

Counsel for the Respondent(s) : -----

ORDER

Issue notice to the Respondents returnable on 20.12.2018. Dasti, in addition, is also permitted.

List this matter on **20.12.2018**, as requested.

(S.D. Dubey)
Technical Member
vt/bn

(Justice N.K. Patil)
Judicial Member